



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Typists (Cat.9 of A.P.J.M.S.Rules) --
Transfer of employees on completion of three years at a particular
station/seat – Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3,
dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3,
dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3,
dt.14.06.2019.
8. Other connected papers.

ORDER DT:22.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District
Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Smt.P.Smitha, Typist, III Addl. District Court, Vijayawada, who is
working on deputation in the Court of XII Addl. District Judge, Vijayawada, is
transferred and posted as Typist, Senior Civil Judge's Court, Gannavaram, in the
existing vacancy.
2. Sri S.Murali Krishna, Typist, Senior Civil Judge's Court, Nandigama, at
request, is transferred and posted as Typist, III Addl. District Court, Vijayawada,
vice Smt.P.Smitha, transferred.
3. Smt.V.Umadevi, Typist, X Addl. District Court, Krishna, Machilipatnam,
is transferred and posted as Typist, Prl. Senior Civil Judge's Court, Gudivada, vice
Smt.N.Bharathi, transferred.
4. Smt.N.Bharathi, Typist, Prl. Senior Civil Judge's Court, Gudivada, is
transferred and posted as Typist, X Addl. District Court, Krishna, Machilipatnam,
vice Smt.V.Umadevi, transferred.
5. Sri T.Jaya Kumar, Typist, Family Court, Vijayawada, is transferred and
posted as Typist, Prl. Senior Civil Judge's Court, Machilipatnam, vice Sri K.Kiran
Kumar, transferred.

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6. Sri K.Kiran Kumar, Typist, Prl. Senior Civil Judge's Court, Machilipatnam, is transferred and posted as Typist, Family Court, Vijayawada, vice Sri T.Jaya Kumar, transferred.

After his joining, the individual is deputed to work in the Court of XII Addl. District Judge, Vijayawada, until further orders.

7. Sri T.Md. Muneer Basha, Typist, VII Addl. Senior Civil Judge's Court, Vijayawada, who is working on deputation in the Court of VI Addl. Metropolitan Magistrate, Vijayawada, is transferred and posted as Typist, XVI Addl. District Court, Nandigama, vice Smt.V.Bala Krishna Veni, transferred.

8. Smt.V.Bala Krishna Veni, Typist, XVI Addl. District Court, Nandigama, at request, is transferred and posted as Typist, VII Addl. Senior Civil Judge's Court, Vijayawada, vice Sri T.Md.Muneer Basha, transferred.

After her joining, the individual is deputed to work in Family Court, Vijayawada, until further orders.

9. Sri T.Rambabu, Typist, Addl. Junior Civil Judge's Court, Tiruvuru, who is working on deputation in the Court of Junior Civil Judge, Bantumilli, at request, is transferred and posted as Typist, Prl. Senior Civil Judge's Court, Machilipatnam, in the existing vacancy.

10. Sri V.Jagadeesh Babu, Typist, I Addl. Junior Civil Judge's Court, Vijayawada, who is working on deputation in the Court of III Addl. District Judge, Vijayawada, at request, is transferred and posted as Typist, Prl. Junior Civil Judge's Court, Gannavaram, in the existing vacancy.

N.B.:

1. The above individuals shall be relieved forthwith.
2. S.Nos.2 and 8 to 10 are not entitled to any T.T.A. and joining time.
2. The above individuals are directed to complete their pending work and shall hand over detailed charge to the employees as directed by their respective Presiding Officers.

Dib No. 4083
22/6/18

H. Ramani & Co.
3216115
I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM

To:

The above individuals through proper channel.

Copies to:

The officers concerned.